

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 230
65(ND)2012

IN THE MATTER OF:

Jatinder Kumar Rishhi

...

Applicant/Petitioner

Versus

Rishi Electronics

...

Respondent

Under Section: 397/398 Comp. Act

Order delivered on 05.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Dr. Lalit Bhasin, Adv. Nina Gupta, Adv. Vaishnavi, Adv. Ajay Pratap Singh

For the Respondent : Adv. Satyajit Sarna, Adv. Rahul Kukreja R-2, Adv. Gurcharan Singh R-5, Adv. Gurcharan Singh R-5, Adv. Balaji Subramanian, Adv. Akash Kundu R-1

For the Godrej Properties Ltd. : Adv. Saurabh Gauba

HYBRID HEARING (PHYSICAL & VC)

ORDER

It is already 4:35 pm, the hearing is deferred to 05.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)